

Securities Appellate Tribunal
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :10/10/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION1010-AT11.00AM-11.05A.M.

132-ADMISSION-COURTCODE-YAMINIWTM-AT11.05AM

1	Misc. Application	1273/2023	MR. HARVINDER SINGH-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000791/2023)	Prakash Shah and Associates
	Misc. Application	1274/2023	MR. HARVINDER SINGH-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000791/2023)	Prakash Shah and Associates
2	Misc. Application	1275/2023	SATVINDER KAUR-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000792/2023)	Prakash Shah and Associates
	Misc. Application	1276/2023	SATVINDER KAUR-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000792/2023)	Prakash Shah and Associates
3	Misc. Application	1277/2023	HARVINDER SINGH HUF-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000793/2023)	Prakash Shah and Associates
	Misc. Application	1278/2023	HARVINDER SINGH HUF-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000793/2023)	Prakash Shah and Associates

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
4	Misc. Application	1279/2023	KULDEEP KAUR-STAY Vs. SEBI	Prakash Shah and Associates
			(Main Matter Number :SEBI Appeal/0000794/2023)	
	Misc. Application	1280/2023	KULDEEP KAUR-URGENCY Vs. SEBI	Prakash Shah and Associates
			(Main Matter Number :SEBI Appeal/0000794/2023)	
5	Misc. Application	1283/2023	MR. GURUPREET SANGLA-STAY Vs. SEBI	Prakash Shah and Associates
			(Main Matter Number :SEBI Appeal/0000795/2023)	
	Misc. Application	1284/2023	MR. GURUPREET SANGLA-URGENCY Vs. SEBI	Prakash Shah and Associates
			(Main Matter Number :SEBI Appeal/0000795/2023)	
6	Misc. Application	1285/2023	MS. SEEMA SANGLA-STAY Vs. SEBI	Prakash Shah and Associates
			(Main Matter Number :SEBI Appeal/0000796/2023)	
	Misc. Application	1286/2023	MS. SEEMA SANGLA-URGENCY Vs. SEBI	Prakash Shah and Associates
			(Main Matter Number :SEBI Appeal/0000796/2023)	
	SEBI Appeal	791/2023	MR. HARVINDER SINGH Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0001273/2023		
Sub Matter :		Misc. Application/0001274/2023		
	SEBI Appeal	792/2023	SATVINDER KAUR Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0001275/2023		
Sub Matter :		Misc. Application/0001276/2023		

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	SEBI Appeal	793/2023	HARVINDER SINGH HUF Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0001277/2023		
Sub Matter :		Misc. Application/0001278/2023		
	SEBI Appeal	794/2023	KULDEEP KAUR Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0001279/2023		
Sub Matter :		Misc. Application/0001280/2023		
	SEBI Appeal	795/2023	MR. GURUPREET SANGLA Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0001283/2023		
Sub Matter :		Misc. Application/0001284/2023		
	SEBI Appeal	796/2023	MS. SEEMA SANGLA Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0001285/2023		
Sub Matter :		Misc. Application/0001286/2023		

135-ADMISSION-COURTCODE-WISHWORTH-AT11.08AM

7	Misc. Application	1127/2023	MR. DHEERAJ KAPOOR -DELAY Vs. SEBI	APPELLANT IN PERSON
				(Main Matter Number :SEBI Appeal/0000770/2023)
	SEBI Appeal	770/2023	MR. DHEERAJ KAPOOR Vs. SEBI	APPELLANT IN PERSON
Sub Matter :		Misc. Application/0001127/2023		

801-ADMISSION-COURTCODE-WOCKHARDTFINAL-AT11.10AM

8	Misc. Application	995/2023	YATENDRA KUMAR-EXEMPTION Vs. SEBI	Corporate Pleaders, Advocates
				(Main Matter Number :SEBI Appeal/0000771/2023)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1207/2023	YATENDRA KUMAR-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000772/2023)	Corporate Advocates Pleaders,
	SEBI Appeal	771/2023	YATENDRA KUMAR Vs. SEBI Sub Matter : Misc. Application/0000995/2023	Corporate Advocates Pleaders,
9	SEBI Appeal	772/2023	YATENDRA KUMAR Vs. SEBI Sub Matter : Misc. Application/0001207/2023	Corporate Advocates Pleaders,
<u>738-MAHEARING-COURTCODE-MARELIEF-AT11.12AM</u>				
10	Misc. Application	1228/2023	MAURIA UDYOG LTD.- Vs. SEBI (Main Matter Number :SEBI Appeal/0000577/2023)	R V Legal Advocates
<u>294-DISPOSAL-COURTCODE-TRANSFERSHARES-AT11.16AM</u>				
11	SEBI Appeal	98/2021	Sham Sadharam Gandhi Vs. SEBI	VEDCHETAN ADVOCATE The Law Point PATIL,
	SEBI Appeal	99/2021	Sham Sadharam Gandhi Vs. SEBI	VEDCHETAN ADVOCATE The Law Point PATIL,
	SEBI Appeal	427/2021	MOHAMMAD RAFI AND ANR. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000618/2021	Shah and Ramaiya, Chartered Accountants
	SEBI Appeal	428/2021	MOHAMMAD RAFI and ANR. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000619/2021	Shah and Ramaiya, Chartered Accountants

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31	SEBI Appeal	429/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
	SEBI Appeal	430/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
Sub Matter(Disposed) :		Misc. Application/0000621/2021		
	SEBI Appeal	620/2022	MOHD SALIM KHAN AND ORS. Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0000809/2022		
Sub Matter(Disposed) :		Misc. Application/0001274/2022		
Sub Matter(Disposed) :		Misc. Application/0001313/2022		
Sub Matter(Disposed) :		Misc. Application/0001593/2022		
<u>630-DISPOSAL-CODE-EXCELPROMOTERS-AT-11.20AM</u>				
12	SEBI Appeal	768/2021	RAMANBHAI JETHABHAI JADHAV AND ORS. Vs. SEBI	CS Himanshu Gupta
Sub Matter :		Misc. Application/0001077/2023		
	SEBI Appeal	769/2021	Vardhman Infracom Private Limited and Ors Vs. SEBI	CS Hitesh D. Buch
Sub Matter :		Misc. Application/0000115/2023		
	SEBI Appeal	770/2021	SURESHBHAI KANTILAL THAKKAR AND ANR. Vs. SEBI	CS Aanal Satyawadi
	SEBI Appeal	771/2021	PAYAL JAYESHBHAI MADIYAR AND ORS. Vs. SEBI	Umesh Ved and Associates Company Secretaries

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	SEBI Appeal	780/2021	JAGDISHKUMAR AKHANI AMRUTLAL Vs. SEBI	Juris Matrix Partners LLP, Advocates AND Solicito
Sub Matter(Disposed) : Misc. Application/0001359/2021				
	SEBI Appeal	802/2021	ARUN JWALAPRASAD TULSIAN and ORS. Vs. SEBI	Shah And Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0001385/2021 Sub Matter : Misc. Application/0000454/2023				
	SEBI Appeal	489/2022	Prabhaben Gordhandas Savjani Vs. SEBI	Prabhaben Gordhandas Savjani
Sub Matter(Disposed) : Misc. Application/0000740/2022				
	Misc. Application	115/2023	VARDHMAN INF. PVT LTD AND ORS-DIRECTIONS AND STAY Vs. SEBI	Hitesh Buch and Associates
(Main Matter Number :SEBI Appeal/0000769/2021)				
	Misc. Application	454/2023	ARUN JWALAPRASAD TULSIAN AND ORS.-STAY Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000802/2021)				
	Misc. Application	1077/2023	RAMANBHAI JETHABHAI JADAV AND ORS.ADD. DOCUMENTS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000768/2021)				
<u>707-DISPOSAL-CODE-HIRANGDR-AT11.25AM</u>				
13	SEBI Appeal	74/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	Ganesh AND Co.
Sub Matter(Disposed) : Misc. Application/0000082/2022 Sub Matter(Disposed) : Misc. Application/0000083/2022 Sub Matter : Misc. Application/0000119/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter(Disposed) : Misc. Application/0000120/2022				
	SEBI Appeal	75/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	Ganesh And Co.
Sub Matter(Disposed) : Misc. Application/0000084/2022				
Sub Matter(Disposed) : Misc. Application/0000085/2022				
Sub Matter : Misc. Application/0000121/2022				
Sub Matter(Disposed) : Misc. Application/0000122/2022				
	SEBI Appeal	76/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	GANESH AND CO.
Sub Matter(Disposed) : Misc. Application/0000115/2022				
Sub Matter(Disposed) : Misc. Application/0000116/2022				
Sub Matter(Disposed) : Misc. Application/0000117/2022				
	Misc. Application	119/2022	EUROPEAN AMERICAN INVESTMENT BANK AG-EXEMPTION APP Vs. SEBI	GANESH AND CO.
(Main Matter Number :SEBI Appeal/0000074/2022)				
	Misc. Application	121/2022	EUROPEAN AMERICAN INVESTMENT BANK AG-EXEMPTION APP Vs. SEBI	Ganesh and Co.
(Main Matter Number :SEBI Appeal/0000075/2022)				
	Misc. Application	189/2022	LEMAN DIVERSIFIED FUND-DELAY Vs. SEBI	Rajani Associates
(Main Matter Number :SEBI Appeal/0000184/2022)				
	SEBI Appeal	184/2022	LEMAN DIVERSIFIED FUND Vs. SEBI	Rajani Associates
Sub Matter : Misc. Application/0000189/2022				

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	SEBI Appeal	249/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) : Misc. Application/0000407/2022				
Sub Matter(Disposed) : Misc. Application/0000408/2022				
Sub Matter(Disposed) : Misc. Application/0000673/2022				

329-DISPOSAL-COURTCODE-INVESTIGATIONS-AT11.30AM

14	SEBI Appeal	609/2022	BHANUPRASAD DIPAKKUMAR TRIVEDI Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) : Misc. Application/0000787/2022				
Sub Matter(Disposed) : Misc. Application/0000788/2022				
Sub Matter(Disposed) : Misc. Application/0001665/2022				
Sub Matter : Misc. Application/0000130/2023				

Misc. Application	130/2023	Bhanuprasad Triwedi-STAY Vs. SEBI	Dipakkumar	Shah and Ramaiya
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(Main Matter Number :SEBI Appeal/0000609/2022)

897DISPOSAL-COURTCODE-KUSHALWTM-AT11.35AM

15	SEBI Appeal	848/2022	Sandeep Tulsiram Agarwal Vs. SEBI	Corporate Advisor and Legal
Sub Matter : Misc. Application/0000081/2023				
	SEBI Appeal	849/2022	Manoj Tulsiram Agarwal Vs. SEBI	Corporate Advisor and Legal
Sub Matter(Disposed) : Misc. Application/0001143/2022				
Sub Matter : Misc. Application/0000082/2023				
	SEBI Appeal	850/2022	Pushpadevi Tulsiram Agarwal Vs. SEBI	Corporate Advisor and Legal
Sub Matter(Disposed) : Misc. Application/0001144/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	851/2022	Mahendra Tulsiram Agarwal Vs. SEBI	Corporate and Legal Advisor
Sub Matter(Disposed) : Misc. Application/0001145/2022				
	SEBI Appeal	852/2022 (/0000)	Sudha Mahendra Agarwal Vs. SEBI	Corporate and Legal Advisor
Sub Matter(Disposed) : Misc. Application/0001152/2022				
	SEBI Appeal	853/2022	Namrata Sandeep Agarwal Vs. SEBI	Corporate and Legal Advisor
Sub Matter(Disposed) : Misc. Application/0001293/2022				
Sub Matter : Misc. Application/0000083/2023				
	Misc. Application	81/2023	SEBI-DELAY IN REPLY Vs. Sandeep Tulsiram Agarwal	THE LAW POINT Corporate and Legal Advisor
(Main Matter Number :SEBI Appeal/0000848/2022)				
	Misc. Application	82/2023	SEBI-DELAY IN REPLY Vs. MANOJ TULSIRAM AGARWAL	THE LAW POINT Corporate and Legal Advisor
(Main Matter Number :SEBI Appeal/0000849/2022)				
	Misc. Application	83/2023	SEBI-DELAY IN REPLY Vs. NAMRATA SANDEEP AGARWAL	THE LAW POINT Corporate and Legal Advisor
(Main Matter Number :SEBI Appeal/0000853/2022)				
<u>701DISPOSAL-COURTCODE-NUTRAPLUSWTM-AT11.40AM</u>				
46	SEBI Appeal	930/2022	ARG MANAGEMENT SOLUTIONS PVT. LTD. Vs. SEBI	Shah and Ramaiya

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<u>36-DISPOSAL-COURTCODE-MANPASANDAO-AT11.45PM</u>				
17	SEBI Appeal	391/2023	DHRUV AGRAWAL Vs. SEBI	Juris Matrix Partners LLP
Sub Matter(Disposed) :		Misc. Application/0000816/2023		
	SEBI Appeal	392/2023	MILIND BABAR AND ANR. Vs. SEBI	Juris Matrix Partners LLP
Sub Matter(Disposed) :		Misc. Application/0000817/2023		
	SEBI Appeal	749/2023	Manpasand Beverages Ltd Vs. SEBI	Pravin Singh Adv
Sub Matter(Disposed) :		Misc. Application/0001086/2023		
Sub Matter(Disposed) :		Misc. Application/0001087/2023		
	SEBI Appeal	750/2023	Mr. Paresh Thakkar Vs. SEBI	Pravin Singh Adv
Sub Matter(Disposed) :		Misc. Application/0001110/2023		
Sub Matter(Disposed) :		Misc. Application/0001111/2023		
	SEBI Appeal	751/2023	Dhirendra Singh Vs. SEBI	Pravin Singh Adv
Sub Matter(Disposed) :		Misc. Application/0001112/2023		
Sub Matter(Disposed) :		Misc. Application/0001113/2023		
	SEBI Appeal	752/2023	Mr. Abhishek Singh Vs. SEBI	Pravin Singh Adv
Sub Matter(Disposed) :		Misc. Application/0001114/2023		
Sub Matter(Disposed) :		Misc. Application/0001115/2023		
<u>681DISPOSAL-COURTCODE-EDYNAMICS AO-AT11.50AM</u>				
18	SEBI Appeal	399/2023	BHARAT PATEL Vs. SEBI	NATWARLAL R V Legal
Sub Matter(Disposed) :		Misc. Application/0000475/2023		
Sub Matter(Disposed) :		Misc. Application/0000476/2023		
Sub Matter :		Misc. Application/0000849/2023		

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	Misc. Application	849/2023	SEBI- DELAY IN REPLY Vs. Bharat Natwarlal Patel	THE LAW POINT
(Main Matter Number :SEBI Appeal/0000399/2023)				
<u>941-DISPOSAL-COURTCODE-GAYATRIAO-AT11.12A.M.</u>				
19	SEBI Appeal	662/2023	MR. MAHENDRA NIHALCHAND SURANA AND ORS. Vs. SEBI	Regstreet Law Advisors
	SEBI Appeal	701/2023	Aakansha Rajendra Surana And Ors Vs. SEBI	PROFESS LAW ASSOCIATES
Sub Matter(Disposed) : Misc. Application/0001090/2023				